

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-552**

CA (CAA) No. - 94/230/232/ND/2020

**IN THE MATTER OF:**

Kunchit Fabrics Pvt. Ltd.

**with**

Surichi Commercial Infra Pvt Ltd

....Applicant

**SECTION**

U/s 230-232

Order delivered on 25.03.2021

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

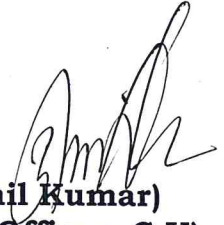
**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

Since, the Hon'ble Member (T) is going to attend special bench. Therefore, due of paucity of time, list the matter on **20.04.2021**.

  
**(Anil Kumar)**  
for **(Court Officer, C-V)**